

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.247/2018 in O.A. No.4439/2015

Friday, this the 17th day of August, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Ghanshyam s/s Sh. Inder Singh, r/o 27 Taimur Nagar
New Delhi – 110 025

..Applicant
(Mr. U Srivastava, Advocate)

Versus

Shri A K Sharma, Chief Engineer PWD Maintenance
Zone M4, GNCTD
9th Floor, MSO Building,
IP Estate, New Delhi

..Respondent
(*Nemo*)

O R D E R (ORAL)

Mr. K.N. Shrivastava:

Learned counsel for petitioner submits that the order of this Tribunal dated 28.11.2017 passed in O.A. No.4439/2015 has been complied with and as such this C.P. has become infructuous. Dismissed as such.

**(S.N. Terdal)
Member (J)**

**(K.N. Shrivastava)
Member (A)**

August 17, 2018
/sunil/